

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/84/2017
NAME OF THE PETITIONER : VVRS CHITFUND TAMILNADU PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rajasekhar VK	Counsel for the petitioner company	Rajasekhar.
B.	Sarath babu	counsel to the ROC ; liquidator	B. Sarath

ORDER

Counsel for petitioner present. Representative of the ROC present and stated that there is no objection and a report has been filed by ROC in this regard. Heard both the sides. Order is reserved.

- sdr
K Anantha Padmanabha Swamy
Member (Judicial)

bc